From: Raj M Mukherjee <raaj.mukherjee@gmail.com>

Subject: Suggestions on PAN INDIA MOBILE NUMBER PORTABILITY
Hi,

Would like to share my thought with you. These are --
1. Please be strict on the date -- 03 May 2015. Dates after dates, so far, have been announced but till date, little has been done. Changing dates is not a sign of good wishes.

2. Make the whole process to be completed latest by 7 working days. I do not thing much time is required.

3. Make provision of changing the circle only. For example, if one wants to port his Aircel Delhi number to Aircel Kolkata, provide this option.

4. Announce without ambiguity, there will be no roaming charges, as this is illogical & hence illegal.

5. Please make the MNP process a simple one. Let one gets his MNP code simply by typing the porting SMS. Service providers, like Aircel, does not allow this facility while at roaming (I personally suffers from it).

6. Let the person gets all the process done from the circle where he is living presently.

7. The wordings " Implementation of Full MNP by processing porting request by the Recipient Operator through the MNP Service Provider of the zone to which the number belongs. At present, India is divided into two MNP zones, each of which has its own MNP Service Provider." have confusion -- let the MNP service Provider of the place where the person currently resides, makes the whole process -- else it will create a good volume of problem.

If you want to exchange your idea, please reply.

Thanks,
Rajmohan Mukherjee
9434474077